

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

(IB)-310/PB/2017

In the matter of :

Sidhi Interiors (P) Limited

.. PETITIONER

Vs.

Hightech. City Developers (P) Limited

.RESPONDENT

SECTION :

Under Section 9 of IBC, 2016

Order delivered on 22.11.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

DEEPA KRISHAN

Hon'ble Member (Technical)

For the Petitioner

: Mr. Ritesh Aggarwal, Advocate

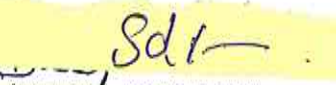
For the Respondent

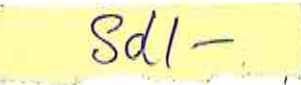
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ORDER

Learned Counsel for the parties are present. It is represented by the parties that the pleadings in the matter are complete and compliances made.

Let the matter be posted for enquiry on 06.12.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
22.11.2017